## HIGH COURT FOR THE STATE OF TELANGANA

## ROC No.1450/SO/2023

## CIRCULAR No.14/2023

**Sub:** High Court for the State of Telangana – Celebration of Independence Day on 15<sup>th</sup> August, 2023 –Instructions issued by the Government of India, Ministry of Home Affairs, New Delhi – Considered and certain instructions – Issued.

**Ref:** Letter No.2/7/2023, dated 02.08.2023, of Sri Pandey Pradeep Kumar, Deputy Secretary to Government of India, Ministry of Home Affairs, New Delhi.

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The Government of India in the reference cited has issued instructions for Celebrating the Independence Day Ceremony / hosting of National Flag at State Capitals / District Headquarters / Sub-division / Block / Gram Panchayath / Villages etc. Having considered the instructions of the Government of India, the High Court hereby directs all the Unit Heads in the State to celebrate the Independence Day Ceremony by Hoisting the National flag **at 8:30 a.m.**, on 15<sup>th</sup> August, 2023 in the respective Court premises, by following the Covid Protocols.

Therefore, as directed, all the Judicial Officers in the State are hereby directed to follow the above said instructions, without fail.

REGISTRAR (VIGILANCE) FAC REGISTRAR GENERAL

Date: 14.08.2023

To

- 1. The Prl. Secretary to the Hon'ble the Chief Justice, High Court for the State of Telangana {for placing the same before the His Lordship}.
- 2. All the P.Ss to the Hon'ble Judges, High Court for the State of Telangana {for placing before the Hon'ble Judges}.
- 3. The P.Ss to the Registrars, High Court for the State of Telangana {for placing before the Registrars}.
- 4. All the Unit Heads in the State of Telangana {with a request to communicate the copy of the Circular to all the Judicial Officers working in your Unit under proper acknowledgement}.
- 5. The Director, Telangana State Judicial Academy, Secunderabad.
- 6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 7. The Director, Mediation and Arbitration Centre, Hyderabad.
- 8. The Secretary, High Court Legal Services Committee, Hyderabad.